

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES - Transfers and Postings of District Judges - ORDERS
- ISSUED.

ROC.NO.537/2019-B.SPL.

NOTIFICATION NO.437-B.SPL.

DATED:04.07.2019.

The High Court made the following Transfers and Postings of District Judges:-


The District and Sessions Judges mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri G.Gopi, I Addl. District and Sessions Judge, West Godavari at Eluru.	Prl. District and Sessions Judge, Vizianagaram, VICE Sri Alapati Giridhar, transferred.	Prl. District and Sessions Judge, Eluru.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.
2.	Smt. Aruna Sarika, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.	Prl. District and Sessions Judge, Ananthapuram (post kept vacant)	Special Judge for trial of cases under SCs and STS (POA) Act-cum-IV Addl. District and Sessions Judge, Kadapa.	I Addl. District and Sessions Judge, Ananthapuram.

3.	Sri Alapati Giridhar, Prl. District and Sessions Judge, Vizianagaram.	Prl. District and Sessions Judge, Kurnool (post kept vacant)	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.	I Addl. District and Sessions Judge, Kurnool.
4.	Sri G.Durgaiah, I Addl. District and Sessions Judge, Prakasam at Ongole.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada, Krishna District (post kept vacant)	Judge, Family Court-cum- VIII Addl. District and Sessions Judge, Ongole, Prakasam District	Special Judge for SPE and ACB Cases-cum-III Addl. District and Sessions Judge, Vijayawada, Krishna District.
5.	Sri Moka Suvarna Raju, V Addl. District and Sessions Judge, Allagadda, Kurnool District.	III Addl. District and Sessions Judge, Kurnool at Nandyal (post kept vacant)	--	Sri Moka Suvarna Raju, shall take charge of his post from I Addl. District and Sessions Judge, Kurnool. After assumption of charge as III Addl. District and Sessions Judge, Nandyal he will be in full additional charge of the post of V Addl. District and Sessions Judge, Allagadda, until further orders.
6.	Smt. N.Sanathi, VII Addl. District and Sessions Judge, Gudur, Nellore District.	II Addl. District and Sessions Judge, Kurnool at Adoni (post kept vacant)	VIII Addl. District and Sessions Judge-cum- Special Judge for trial of Offences against Women, Nellore.	I Addl. District and Sessions Judge, Kurnool.

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge/until further orders.

- NOTE:**
1. The officers who are transferred shall get themselves relieved from their present posts on or before 08.07.2019 and take charge of their new posts on or before 15.07.2019 without fail.
 2. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
 3. Sri G.Durgaiah, is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present station on her request.
 4. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (I.T-CUM-C.P.C.)
FAC REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.

8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuram, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Vizainagaram and West Godavari.
9. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**
Ananthapuram, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Vizainagaram and West Godavari.
10. The Pay and Accounts Officer, Andhra Pradesh.
11. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)
Ananthapuram, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Vizainagaram and West Godavari.
12. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.